

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/58/2021, IA (IBC)/1384/2023, IA (IBC)/43/2024 in CP(IB) No.10/7/HDB/2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/58/2021

Present: CS. Dr. Ahalada Rao Vummentala, Official Liquidator.

Ld. Counsel Mr. Varun Ambati for the Respondent No.1 to 3..

Physical copy of the counter filed. Pleadings stand completed. For hearing,
matter is adjourned to 06.09.2024.

IA (IBC)/1384/2023

Present: Ld. Counsel Mr. D. Gopala Krishna for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter is adjourned to 06.09.2024.

IA (IBC)/43/2024

Present: Ld. Counsel Mr. D. Gopala Krishna for the Applicant.

None for the Respondent.

Ld. Counsel for the Applicant prays time for filing of rejoinder. Prayer is allowed.

Matter is adjourned to 06.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)